N O T I C E

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person that the Division Bench headed by the **Hon'ble Shri Justice Nitin Jamdar** has issued the following directions :

> *"Advocates and the parties appearing in person to note that the dates have been assigned in the CIS to the Petitions listed on the board notified for system purposes on Saturday, i.e., 15th October 2022. The praecipes for urgent circulation shall mention the date assigned as per CIS and the urgency to be specified in the praecipe shall be in context of the next date assigned to the matter"*

Dated this 18th day of October 2022

BY ORDER

Sd/-
(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.